

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1822  
ANSWERED ON:01.08.2003  
INVESTMENT BY HEDGE FUNDS  
AMBATI BRAHMANAIAH

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the SEBI has noticed huge invested by Hedge funds;
- (b) if so,whether the presence of Hedge funds is legal according to SEBI;
- (c) if not,the action proposed by SEBI to ensure that Hedge funds do not operate in the markets;
- (d) whether SEBI has approached regulators in Mauritius to curb such inflow of money to the country;and
- (e) if so,the full details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a)to (e): Information is being collected and will be placed on the Table of the House.